

Title: Regarding irregularities in the implementation of the PMAY in West Bengal-Laid.

DR. SUKANTA MAJUMDAR (BALURGHAT): There are huge malpractices in PMAY in West Bengal. The Urban Local Bodies in West Bengal did not follow the procedures prescribed for conducting the survey for assessing the demand for housing. The improper survey carried the risk of exclusion of eligible beneficiaries. The eligible persons are deprived from getting the benefit of PMAY in West Bengal due to ruckus created by the workers of a political party in various parts of the State. Sometimes back, one ICDS worker has committed suicide reportedly due to this. Therefore, I urge upon the Government to look into this and send an enquiry committee to assess the ground position and take necessary remedial action to address the problem.